

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2288
ANSWERED ON 16/12/2024**

BENEFICIAIRES OF PMAY-U IN THANJAVUR

NO. 2288. SHRI S. KALYANASUNDARAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of beneficiaries of Pradhan Mantri Awas Yojana (Urban) (PMAY)-(U) in Thanjavur district from the year 2019, the details thereof;
- (b) the amount of funds sanctioned and disbursed till date under PMAY-(U) in Thanjavur district from the year 2019 the details thereof; and
- (c) whether Government has any proposals to increase the amount of subsidy under PMAY-(U), if so, the details thereof, if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/Union Territories (UTs), by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Government of India provides its fixed share as Central Assistance of ₹1.0 lakh under In-Situ Slum Redevelopment (ISSR), ₹1.5 lakh for Affordable Housing in Partnership (AHP) and Beneficiary Led Individual Construction or Enhancement (BLC) verticals of PMAY-U. The remaining cost of the house as per DPR is shared by States/UTs/Urban Local Bodies (ULBs)/Beneficiaries. Under CLSS vertical of PMAY-U, an upfront subsidy upto Rs.2.67 lakh per house as interest subsidy was provided.

The Scheme has been extended till 31.12.2024, except for CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

In Thanjavur district, a total of 12,942 houses have been sanctioned since 2015, out of which 4,707 houses have been sanctioned since 2019-20. Details of houses sanctioned, grounded, completed alongwith central assistance sanctioned and released for Thanjavur district since inception and since F.Y. 2019-20 under PMAY-U are given at Annexure.

Based on the learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for assisting one crore households to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs including Gujarat have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>. The state of Tamil Nadu has not yet signed the MoA to implement PMAY-U 2.0.

Details of Physical & Financial progress in Thanjavur district of Tamil Nadu since inception
and that of during FY 2019-20 to till date under PMAY-U

SI No	Particulars	Details for Thanjavur District	
		Since Inception	During (FY 2019-20 to till date)
1	Houses Sanctioned (Nos)	12,942	4,707
2	Houses Grounded for Construction (Nos)	12,666	5,443 **
3	Constructions of Houses Completed (Nos)	11,463	7,534 **
4	Central Assistance Sanctioned (₹ in Cr.)	200.82	77.16
5	Central Assistance Released (₹ in Cr.)	203.31*	114.95 **

* Includes funds released in houses/projects which have been cancelled by the State Government and subjected for adjusted release in other ongoing projects

** Includes houses grounded, completed & Central assistance released in the years against houses sanctioned in preceding years.